COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 91 of 2014, Appeal No. 97 of 2014, Appeal Nos. 100 of 2014 and 115 of 2014, Appeal No. 133 of 2014, Appeal No. 151 of 2013, Appeal No. 124 of 2014, Appeal No. 139 of 2014

Dated : **25th March, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)
Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

Appeal No. 97 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)
Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur, Mr. Apoorva Misra,
Mr. Abhishek Munot, Mr. Kunal Kaul
for CGPL
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.

Appeal Nos. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik
Mr. Ravi Prakash for GUVNL

Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur, Mr. Apoorva Misra,
Mr. Abhishek Munot, Mr. Kunal Kaul for CGPL
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

Appeal No. 133 of 2014

Prayas Energy Group ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur, Mr. Apoorva Misra,
Mr. Abhishek Munot, Mr. Kunal Kaul for CGPL
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

Appeal No. 151 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)
Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur, Mr. Apoorva Misra,
Mr. Abhishek Munot, Mr. Kunal Kaul for CGPL
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1
Mr. Samir Malik for R-3

Appeal No. 124 of 2014

Energy Watchdog ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)
Counsel for the Appellant(s) : None
Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur, Mr. Apoorva Misra,
Mr. Abhishek Munot, Mr. Kunal Kaul for CGPL
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

Appeal No. 139 of 2014

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Nanda
Mr. Samir Malik, Mr. Ravi Prakash

Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur, Mr. Apoorva Misra,
Mr. Abhishek Munot, Mr. Kunal Kaul for CGPL
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

O R D E R

We have heard Mr. M.G. Ramachandran, learned counsel appearing for the Appellants in Appeal Nos. 97 of 2014 and 151 of 2013.

Post the matter for further hearing on **31st March, 2015, 1st & 6th April, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

hcj/rkt